<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 126 OF 2017 & IA NO. 333 OF 2017

Dated: 11th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

:

In the matter of :

Haryana Power Purchase Centre Vs. Gemco Energy Limited, Faridabad & Anr. ...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s)

Mr. M.G.Ramachandran Ms. Ranjitha Ramachandran Mr. Shubham Arya

<u>ORDER</u>

Issue notice to the Respondents returnable on 10.07.2017. Dasti, in addition, is permitted.

List the matter on 10.07.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt